

(21)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 04.15 PM ON 20/12/19

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1
SECTION : 241/242

SL.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	R. Ramanathan	Counsel for Respondent	R. Ramanathan

ORDER

No representation on behalf of the Petitioners.

At request of the Respondents counsel, post this matter on 03.01.2020.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)